# Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election in Bidhan Sabha ( name of the House ) From Kutumba ( R ) Constituency ( Name of the Constituency )

I Rajesh Kumar Son of Late Dilkeshwar Ram Aged 48 years, resident of Obara, P.O.- Obara, Thana-Obara, Dist- Aurangabad, Bihar is a Candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(1) I am a candidate set up by INC (Indian National Congress)

(2) Details of PAN and status of filing of Income tax return:

l.no.	Names	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income shown in Income Tax Return (in Rs.)
1.	Self	AFZPK9525J	2021-22	46,28,830.00
2.	Spouse	ADTPD49878	2021-22	1,50,170.00
3.	Dependent 1	Applied For	no	no
4.	Dependent 2	no	no	no
5.	Dependent 3	no	no	no

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

51.no.	Offence	Description	
(a	) The details of cases where the court has taken		
	Cognizance, Sections of the Act and description	no	
	Of the offence for which cognizance taken:		
(b	Name of the court, Case No. and Date of order		
	Taking cognizance:	no	
(c)	Details of Appeal (s) / Application(s) for revision		
	(if any) filed against the above order(s)	no	

- (4) Cases in which I have been convicted by a court of law(other those referred to in Form 26):
- (a) The details of cases, Sections of the
  Act and description of the offence for Case no-180/11,Act -135 in the court of Gaya
  Which convicted:
- (b) Name of the Court(s), Case No. and / Case No-82/20,Act -188 /269,270

  Date(s) of order(s).
- (c) Punishment imposed no
- (5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:
- A. Details of movable assets: as on 31.03.2023

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given



- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SI.No. Depend	Description dent2	Self	Spouse	Dependent1	
	Cash in hand	6,97,454.67	59,700.00	no	no
(ii)	Details of Deposits In Bank a/c (FDR, Term Deposits and all other				
	Types of Deposits Including saving a/cs) Deposits with Financia Institutions, Non Bankin Financial Companies and Cooperative societies an The amount in each such	d nd	1,81,599.10	no	no
(iii)	Details of investment in Bonds, Debentures/shar				
	And units in companies/ Mutual Funds and other		) no	no	no
	And the amount.				
(iv)	Details of investment in NSS Postal Savings, Insurance Policies and investment In any Financial Instrument in Post Offic Or Insurance Company And the amount	e 3,79,087.00	) no	no	no
(v)	Personal loans/advance Given to any person or Entity including firm, Company, Trust etc And other receivables From debtors and the Amount.	50,76,794 (	till 20.10) no	no	no

(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships(details of Make, Registration No. etc, Year Of Purchase and amount	Tata Safari Storm Motor Lorry Motor Lorry BR01PJ2822 BR01G2822 BR01GF2822 2017, 15,08,038.00 2016, 26,48,245.00	no	по	no
(vii)	Jewellery, bullion and Valuable thing(give Details of weight & Value)	Gold- 30 gm 102,400.00	Gold- 75 gm 2,98,540.00	no	no
(viii)		Petrol Pump at Naubatpur 1,26,95,847.00( U/C-C Scheme)	C of Bpcl in Co	rpus	
(ix)	Gross Total Value	2,73,18,907.37.76	5,39,839.10	zero	zero

## B Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

SI.No.	Description	Self	Spouse	Dependent1	Dependent
(i)	Agricultural Land	Naubatpur	Chilbili	A see a section of section	
	Location(s)	Khata- 233	233	no	no
	Survey no.(s) inherent K	hata- 33.33/212	106		
	inherent	Desimal 49196/42			
	Area(Total Measurment				
	In acres) self	128,75 Desimil	35 D	no	no
	Inherent 1Acre 121	Desimil			
	Whether inherited				
	Properties				
	(Yes or No)	no	no	no	no
	Date of purchase				
	In case of self	2003	2003	no	no
	Acquired property	2005	2005		
	Cost of Land(in case of	3,30,000.00	2,80,000.00	no	no
	Purchase) at the time				
	Of purchase				
	Any Investment on the	no	no	no	no
	Land by way of develops	ment,		2	
	Construction etc.		1.1.		

	Approximate Current Market value	94,69,000.00	79,30,000.00	no	no
(ii)	Non Agricultural Land				
	Location(s)	no	no	no	no
	Survey number(s)				
	Area (Total measurement				
	In sq ft)	no	no	no	no
	Whether inherited				
	Property				
	(Yes or No)	no	no	no	no
	Date of purchase				
	In case of self				
	Acquired property	no	no	no	no
	Cost of Land (in case				
	Of purchase) at the				
	Time of purchase	no	no	no	no
	Any Investment on				
	The land by way of				
	Development,				
	Construction etc	no	no	no	no
	Approximate Current				
	Market value	no	по	no	no
	Commercial Buildings				
	(including apartments)				
	Location(s)				
	Survey number(s)	na	no	no	no
	Built up Area(Total				
	Measurment in sq ft)	no	no	no	no
	Whether inherited				
	Property (Yes or No)	no	no	no.	no
	Date of purchase in				
	Case of self acquired				
	Property	no	no	no	no
	Cost of property (in case				
	Of purchase) at the				
	Time of purchase	no	по	no	no
	Any Investment on				
			A CONTRACTOR OF THE PARTY OF TH		

(iii)

To sure A con-

	The property by way					
	Of development, Construction etc	no	no	no		no
	Approximate					
	Current market Value	no	no	no		по
	value	110	110	110		110
(iv)	Residential Buildings (includings	ng				
	Apartments)	Share 1/3 of	Mauza	no		no
	Location(s) 4H-50 Bahad		Share 1/3Digh	auli		
	Survey number(s) Obar	The second designation of the second	Mufassil Thana			
		Patna 1670 Seq Ft	Dist-Aurangal	had		
		1070 Seq Ft	Plot no99	Jac		
			Khata no31			
			PER DEPARTMENT OF THE PER PER PER PER PER PER PER PER PER PE			
	Area (Total measurement		1000 sq ft	no		no
	In sq ft)	1182 sq ft				
	Built up Area	1800,400	1000 sq ft	no		по
	(Total measurement	1182 sq ft	2000000	11100		
	In sq ft)					
		11.00				
	Whether inherited	Yes 1/3 Yes 1/3	no	no		no
	Property (Yes or No)	No				
		140				
	Date of purchase in	March 2016	27.7.2017	no		no
	Case of self acquired					
	Property					
	Cost of property (in case	45,36,959	10,54,446	no		no
	Of purchase) at the time	12426	SALESKI II.			
	Of purchase					
						-
	Any Investment on the	no	no	no		по
	Land by way of					
	Development, Construction etc					
	Construction etc					
	Approximate Current	2,07,95,559.00	14,76,000.00	no		no
	Market value					
(v)	Others (such as Interest					
(4)	in property)	no	no	no		no
(vi)	<b>Total of Current Market</b>	3,02,64,559.00	94,06,000.00		no	
	Value of (i) to (v) above					



(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

SI.No. (i)	Description Loan or dues to Bank/	Self		Spouse	Dependent1	Depend	lent2
	Financial Institution(s)						
	Name of Bank or FI	Allaha	abad Bani	k			
	Amount outstanding	noida					
	Nature of loan	Union	Bank of	India			
		Bahad	durpur				
		41,81	,913.00	no	no	no	
	Loan or dues to						
	Any individuals/Entity Other than mentioned						
	In (i) above Name(s)						
	Amount outstanding Nature of loan	18,20,	,235.00	no	no	no	
	Any other liability	60,02,	148.00	ne	o no		no
	<b>Grand Total Liabilities</b>		no	ne	o no		
(ii)	<b>Government Dues</b>						
	Dues to departments						
	Dealing with government Accommodation	no		no	no	no	
	Dues to departments	no		no	na	no	
	Dealing with supply of Water						
	Dues to departments	no		no	no	no	
	Dealing with supply of Electricity						
	Dues to departments						
	Dealing with supply of	no		no	no	no	
	Telephone/mobiles						
	Dues to departments						
	Dealing with gonernment						
	Transport (including Aircrafts and helicopters)	no		no	no	no	
	Income Tax Dues	no		no			
	modifie tox o'des	110		110	no	no	



Wealth Tax Dues	no	no	no	no
Service Tax Dues	no	no	no	no
Municipal/Property Tax Dues	no	no	no	no
Sales Tax Dues	no	no	no	no
Any other dues	no	no	no	по
Grand total of all Govt Dues	no	no	no	no

#### (7) Details of profession or Occupation:

- e. Self- MLA, Business
- f. Spouse-Business

#### (8) My educational qualification is as under:

A.H.S. Surkhi, Bihar School Exam Boa	rd Patna	1984	Matric
St. Columbus College, Hazaribagh,	R.University	1986	Inter
St. Columbus college, Hazaribagh,	R.U.	1988	B.A.
St. Columbus College, Hazaribagh,	R.U.	1989	B.A.(H)

### (9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

Name of the Candidate Rajesh Kumar

2.	Full Postal address	Village- Obra, P.O Obra, Dist- Aurangabad
3.	Number and Name of The constituency and State	222, Kutumba (Bidhan Sabha), Bihar
4.	Name of the political Party which set up the Candidate (otherwise Write Independent)	Indian National Congress

 (a) Number of cases in Which conviction order Passed (other than those Referred to in Form 26) Not Applied

(b) Total number of Pending Cases where the coart(s) Have taken cognizance

Not Applied



6.	PA	N OF		Year f	or which	Total Incom	e
				Last I.	T.Return Filed		7
(a)	Ca	ndidate	AFZPK9525J	F.Y 2	021-22	46,28,830.00	2
(b	) Sp	ouse	ADTPD4987B	F.Y 2	021-22	1,50,170.0	
(c)	De	pendents	Applied	NO		no	
7.	Datalle	of Access an	d Liabilities in				
**	Descrip		Self	rupees			
A.	DOM: NO.		Self		Spouse	Dependent1	Dependent2
· ·		(Total value)	2,74,19,907	37.76	5,39,839.10	no	
	763613	(Total value)	2,74,13,307	.37.70	5,55,655.10	no	no
В.	Immov	able Assets					
	(i) P	urchase Price	and				
		Developmen	nt cost				
		Of immovab	ile				
		Property					
		(Total value)	45,36,959.	00	13,34,446.00	no	no
	(iii) Ap	proximate					
	LOK COP	Current Mar	ket				
		Price of asse	V4 m 4				
		(Total Value		9.00	94,06,000.00	no	no
8.	tla	bilities					
٥.	(i)	Government	20				
	(1)		20.00		722		
	(0)	Dues (Total)	no		no	no	no
	(11)	Loan from B Financial	drik,				
		Institutions					
		& others					
			60.03.140.00				
		(Total)	60,02,148.00	8	no	no	no
9.	Highes	t educational	qualification:				
			, Hazaribagh,	Ranch	University,	1989	B.A.(H)

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(e) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above

(f) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

(RAJESHI KUMAR)